

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
COURT-I
(through hybrid mode)

Item No. 135

CP No. 95/Chd/J&K/2023

IN THE MATTER OF:

Mushtaq Ahmad Sofi ...Petitioner

Vs.

Kashmir Fab Styles Pvt. Ltd. & Ors. ...Respondent

Under Section: 241-242, CA, 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.02.2024.

Sd/-

Court Officer

January 10, 2024
Preeti